

HIGH COURT OF DELHI: NEW DELHI

No. :16/Filing/DHC/2022

Dated: 05.01.2022

CIRCULAR

In view of Covid-19, presently all the cases in this Court are being filed through E-filing Module only. However, it is hereby circulated for information of all concerned that Hon'ble the Chief Justice on the recommendation of the Hon'ble IT Committee, has been pleased to make the E-filing compulsory in Delhi High Court from 17th January 2022 for the Central Government, State Government, Local Government/Bodies, all Instrumentalities of the State, all PSUs, in respect of all cases/petitions, appeals and revisions against the judgment/order of the subordinate courts even after the physical filing is resumed in this Court

The directions for E-Filing, as already published on the website of the High Court of Delhi, be followed in this regard.

Sd/-
(Manoj Jain)
Registrar General

Endst. No.:191-222/Filing/DHC/2022 dated: 05.01.2022

Copy forwarded for information and necessary action to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar Generals of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
4. All Principal District & Sessions Judges, Delhi.
5. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
6. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
7. The Secretary, Bar Council of India, New Delhi
8. The Secretary, Bar Council of Delhi, New Delhi
9. The Secretary, Supreme Court of India Bar Association, New Delhi
10. The Secretary, Delhi High Court Bar Association, New Delhi
11. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
12. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
13. The Commissioner of Police, Delhi Police, Delhi.
14. The Director (Academics), Delhi Judicial Academy, Delhi.
15. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi Road, Delhi.
16. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
17. The Director General Narcotics Control Bureau, West Block, 1 Wing-5, Sector- 7, R.K. Puram, Delhi.
18. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
19. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
20. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
21. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
22. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
23. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
24. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
25. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice /All Registrars/ OSDs/ Coordinator (DIAC).
26. Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/ Assistant Registrar (Library)/Joint Director (IT).
27. The Joint Registrar, Registrar General's Secretariat
28. Private Secretaries to all Hon'ble Judges.
29. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
- ✓ 30. P.A. to Registrar (IT) with the request to arrange to upload the Circular on the website of this Court.
31. Copy to be displayed on the Notice Board.
32. Guard file.

As directed by worthy Registrar (IT) be
uploaded on the website.

[Signature]
8/1/2022
Deputy Registrar (Filing)
For Registrar General